

the Statutory Bodies which were not then following the orders regarding reservation for Scheduled Castes and Scheduled Tribes, to follow them, provided the relevant Statute permitted of such a direction. If in any particular case, the relevant Statute did not permit of a direction to follow the reservation orders, the Ministries were requested to recommend those orders to the Statutory authority for adoption by it.

(b) Based on the information received from the Ministries so far, two lists of Public Sector Undertakings, Statutory and Semi-Government Bodies are laid on the Table of the House [Placed in Library. See No. LT 941/68]—one giving the names of those which have made or agreed to make reservation for Scheduled Castes and Scheduled Tribes in their services and the other giving the names of those which have not yet agreed to make reservation and from whom information regarding making of reservation is awaited.

(c) Varied reasons were given by the Undertakings etc. concerned and replies from some of them are awaited but mainly these reasons centred round the special requirements of the Undertakings and difficulty in getting suitable candidates belonging to Scheduled Castes and Scheduled Tribes for certain posts. However, the question of making reservations is being pursued with the Undertakings concerned.

Passenger Tax

7706. SHRI R. R. SINGH DEO : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that a proposal is under consideration of Government to impose passengers tax on people leaving country by Air ;

(b) if so, whether Government have taken any decision on the proposal ; and

(c) if not, the reasons therefor ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):

(a) Yes, Sir.

(b) No, Sir.

(c) The details of the proposal are still under examination.

Loans for setting up Hotels

7707. SHRI VIRENDRAKUMAR SHAH : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) The amount set apart to advance loans to small entrepreneurs in the private sector for setting up hotels for foreign tourists during the current year's Central Budget; and

(b) the amount proposed to be allocated for setting up of Tourist Hotels in Gujrat and Maharashtra ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):

(a) An amount of As. 50 lakhs has been provided in the current year's budget for advancing loans to hoteliers from the Hotel Development Loan Fund.

(b) No State-wise allocations have been made.

Prisoner taken away by Portuguese

7708. SHRI BENI SHANKER SHARMA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the total number of prisoners taken away by the Portuguese authorities with them while leaving India;

(b) how many of them have since been released and allowed to return to India and how many are still rotting in jails; and

(c) how many of such released prisoners have been rehabilitated ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) No prisoners were taken away by Portuguese authorities with them while leaving India.

(b) and (c). Does not arise.

संस्कृत विद्यालय, वाराणसी

7709. श्री प्रकाशचौर कान्ति : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि विश्वविद्यालय के अध्यापकों तथा अधिकारियों के बीच मतभेद के कारण संस्कृत विश्वविद्यालय, वाराणसी की क्रमेणित प्रगति में बाधा पड़ रही है;